

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH (1)

OA 1677/2003
MA 155/2004

New Delhi, this the 22nd day of January, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

Bilash Rose
EG-38, Tnder Puri
PO IARI, New Delhi - 110 012.

...Applicant

(By Advocate Sh. Bhaskar Bhardwaj
for Sh. Arun Bhardwaj)

V E R S U S

1. Lt. Governor
Raj Niwas Marg
Delhi.
2. Chief Secretary
GNCT, Players Building
TTO, New Delhi.
3. Secretary
Directorate of Training
and Technical Education
Maya Muni Ram Marg
Pitampura, Delhi.
4. Principal
College of Art
Tilak Marg, New Delhi.

...Respondents

ORDER (ORAL)

Shri Sarweshwar Jha,

MA 155/2004 has been filed by the applicant seeking permission to withdraw OA 1677/2003 for some personal reasons. Permission granted.

2. Accordingly, MA 155/2004 is allowed and OA 1677/2003 is dismissed as withdrawn.


(SARWESHWAR JHA)
MEMBER (A)

/vikas/